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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/33111/2026	SANTOSH KUMAR PASWAN	ARIJEET MISHRA	BARBIL /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
2	D-BLAPL/33114/2026	PRASANT BHOI	GOURAV MOHANTY	KHURDA SADAR /142 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/33116/2026	PRABHAT KUMAR BISWAL @ PRAVAT BISWAL @ BABLU	MANORANJAN ACHARYA	K.NUAGAON /216 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/33124/2026	RAGHUNATH BAG	TUSARKANTI PRAHARAJ	SAMBALPUR TOWN /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/33129/2026	RITESH JENA	MANORANJAN MISHRA	CYBER CRIME AND ECONOMIC OFFENCES, JAGATSINGHPUR /22 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/33131/2026	D. WILSON @ D. WILLSON	SK. ZAFARULLA	SEMILLIGUDA /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/33141/2026	JITENDRA KUMAR DALABEHERA	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF		//	
8	D-BLAPL/33144/2026	ABADHUTA DIPA	TANMAYA KUMAR MOHANTY	BOUDH /434 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/33153/2026	KISHORE KANDPAN	SATYA RANJAN MULIA	JEYPORE MAHILA /105 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/33155/2026	P.JOTI RAO	TANMAYA KUMAR MOHANTY	Maitri Vihar PS /219 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/33157/2026	HIMANSHU BHOI @ HIMANSU BHOI	SABYASACHI MISHRA	SINDHIKELA PS /260 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/33160/2026	KAMBHUNATH DAS	DALIRANI BEHURAY	SORO /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/33161/2026	SRABAN KUMAR APAT	ASHOK KUMAR SWAIN (1)	PURUNAKATAK /195 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/33163/2026	UMESH SAHU	TAPOBANTA BARIK	PAIKMAL /193 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/33164/2026	PRADIP BEHERA	ASHOK DAS	MANAMUNDA /378 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/33166/2026	AVADHA KISHOR BHARTI	BISWAJIT RANJAN TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/33167/2026	RABI MALLICK	BISWAJIT RANJAN TRIPATHY	BOUDH /4 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/33168/2026	PRAHALLAD HARIJAN	MANORANJAN PADHY	/ /	AOD20220003086C202600108
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/33169/2026	BANAMALI @ SURESH DALAI	SAMBIT BISWAL	PARADEEP LOCK /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/33170/2026	MD. ASGAR ANSARI	SANDEEP RAJ PANDA	KEONJHAR SADAR /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/33173/2026	BASANTA GANDA	SAMARENDRA BAHADUR	GURUNDIA /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/33175/2026	DOLESWAR BEHERA	SANDEEP RAJ PANDA	NARASINGHPUR /256 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/33184/2026	BANITA NAYAK	AMARESH TRIPATHY	DHAULI PS /130 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33187/2026	ABDUL KAYUM KHAN	BEDA PRAKASH PANDA	PIPLI /729 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33190/2026	HARSHIT KANT PANDEY	GOREKHANATH DAS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /309 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33191/2026	SUBASH GOCHHAYAT	BEDA PRAKASH PANDA	PURI TOWN /649 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33193/2026	HEMANTA KUMAR PANDA	GOREKHANATH DAS	PAHALA /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33195/2026	RANJAN MOHANTY	GOREKHANATH DAS	KHANDAGIRI P.S. /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33196/2026	SUMATI PALA	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202600292
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33197/2026	TRINATH BEHERA @ TINU	RAKESH KUMAR DAS	BAREIPALI /195 /2025	AOR20220001298C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33198/2026	BHAGIRATHI @ SURAJ BANCHHOR	BIJAY KUMAR BEHERA	KOMNA PS /260 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33199/2026	DAMADHAR JARASING @ DAMODAR JARSINGH @ [illegible]	[illegible]	PADWA /73 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33202/2026	ROHIT SAMARTHA	RAKESH KUMAR DAS	RENGALI (SAMBALPUR) /119 /2026	AOR20220001298C202600069
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33203/2026	CHEMA @ BRAJA MOHAN MOHANTY	SURYASNATA MOHAPATRA	BALASORE SADAR /342 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/33205/2026	NANDALA HESA @ HESAR	ASHOK DAS	MANAMUNDA /378 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/33206/2026	SEKH PARWEEZ @ PAPU	BIJAYA KUMAR RAGADA	CYBER CRIME AND ECONOMIC OFFENCES, SAMBALPUR /34 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/33208/2026	JULIA @ AJIT KUMAR PRADHAN	MAHENDRA KUMAR MOHAPATRA	KHANTAPADA /170 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/33210/2026	JITENDRA BEHERA	SUSANTA KUMAR LENKA	Maitri Vihar PS /453 /2026	AOR20220001299C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/33213/2026	JITU @ JITENDRA KARUA	SUJATA JENA	CHOUDWAR /304 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/33217/2026	JITENDRA KUMAR ROUT @ JITAN KUMAR ROUT	PRADEEP KUMAR PARIDA	KHUNTUNI /129 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/33227/2026	BASU DAS @ BASUMATI PAIK	SARAT KUMAR JENA	SOHELLA /30 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/33235/2026	MANOJ SETHY @ MANOJ SETHI	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /683 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/33236/2026	BIGHNARAJ MAJHI	SURYAKANTA DWIBEDI	/ /	AOR20220001245C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/33238/2026	JAGA @ JAGANNATH NAYAK	SARAT KUMAR JENA	KHALLIKOTE /764 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/33239/2026	JHIKARIYA DIGAL @JIHHARIYA DIGAL	SURYAKANTA DWIBEDI	K.NUAGOAN /120 /2025	AOR20220001245C202600057
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/33241/2026	GITANJALI BAG	SAROJ KUMAR PADHY	BOLANGIR TOWN /412 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/33242/2026	SIVA NAYAK	RITA SINGH	NCB BHUBANESWAR /3 /2017	
		VS	VS	()	
		UNION OF INDIA		//	
48	D-BLAPL/33243/2026	KRUSHNA ACHARJYA @KRUSHNA PRASAD ACHARJYA @TOSHAKU	SWADHIN KUMAR MAHANTY	RAMBHA (KHALLIKOTE) /308 /2026	AOD20240000242C202600293
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/33244/2026	BHAGABAN MAHANTY	SULOCHANA PATRO	PATTAPUR (DIGAPAHANDI) /434 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/33245/2026	KURESA BIBI	AKSHYA KUMAR SAHOO	CHHENDIPADA /291 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/33246/2026	SRIBASTAB MAHANANDA	BIDYALOK MOHAPATRA	BARPALLI /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/33248/2026	UDIT PATRA	AMLAN SHAKTI PAUL	DEOGARH /39 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/33252/2026	AMRESH SAHANI	SURYAKANTA DWIBEDI	SARANGADA /41 /2025	AOR20220001245C202600056
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-CMAPL/51280/2026	SATYAJIT SAHU	ANSHUMAN RAY	/ /	
	CMAPL/147/2026	VS	VS	()	
		STATE OF ODISHA		//	
55	D-CMP/51319/2026	KUMUDA CHANDRA DAS	PRAGYAN PARAMITA MOHANTY	/ /	
		VS	VS	()	
		DEEPAK KUMAR SENAPATI		//	
56	D-CMP/51378/2026	CHANDRA VANU JAGADDEV	TAPAN KUMAR JENA SAMANTA	/ /	
		VS	VS	()	
		BALARAM RAJ @ RAJU		//	
57	D-CMP/51384/2026	SAJJAN KUMAR SANTUKA	SIVA SANKAR CHAINI	/ /	

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		VS	VS	()	
		ALLAHADIN KAR		//	
58	D-CMP/51402/2026	SK. SAMSUL@MANUA	AJIT CHANDRA MOHAPATRA	/ /	
		VS	VS	()	
		ANSAR KHAN		//	
59	D-CMP/51445/2026	BUDHI BAMAN BEHERA	RAGHUNATH DAS MOHAPATRA	/ /	AOD20260000004C202600022
		VS	VS	()	
		BHIKARI BEHERA		//	
60	D-CMP/51449/2026	MINATI DAS	AKSHAYA KUMAR BEHERA	/ /	AOR20230000872C202600065
		VS	VS	()	
		SOVA PATTNAIK		//	
61	D-CMP/51451/2026	GYANA RANJAN SAHANI	JITENDRA KUMAR MISHRA (2)	/ /	
		VS	VS	()	
		KAUSALYA SAHOO		//	
62	D-CMP/51456/2026	KUMUDA CHANDRA JENA @ KUMUDA CHANDRA @ DEEPAK RANJAN	DEEPAK RANJAN SUNDARAY	/ /	
		VS	VS	()	
		SULAKHYANA JENA		//	
63	D-CONTC/51262/2026	JITENDRA KUMAR DALAI	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALLA NAIK, I.A.S		//	
64	D-CONTC/51282/2026	DR.NABEEN KUMAR RATH	NABEEN KUMAR RATH	/ /	
		VS	VS	()	
		AROBIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT., BHUBANESWAR			
65	D-CONTC/51292/2026	PRASANT KUMAR BEHERA	BAMADEV BARAL	/ /	
		VS	VS	()	
		CHOUDHURY PRAJNANANDA DAS, TAHASILDAR,TANGI- CHOUDWAR,CUTTACK		//	
66	D-CONTC/51308/2026	DR.GOBINDA CHANDRA PRADHAN	RANJAN KUMAR BEHERA	/ /	
		VS	VS	()	
		AUROBINDA AGARWAL, IAS		//	
67	D-CONTC/51316/2026	TRILOCHAN MAHATO	ADV.	/ /	
		VS	VS	()	
		DR.MAHESH MOHAN PANDA, DIRECTOR OF HEALTH SERVICES, KHORDHA		//	
68	D-CONTC/51337/2026	ASIT KUMAR SAMANTRAY	ADV	/ /	AOR20220001611C202600212
		VS	VS	()	

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		SANJAYA KUMAR SINGH, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.		//	
69	D-CONTC/51340/2026	ASHOK KUMAR PATRA	ADV	/ /	AOR20220001611C202600213
		VS	VS	()	
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//	
70	D-CONTC/51342/2026	LADUKISHORE JENA	ADV	/ /	AOR20220001611C202600214
		VS	VS	()	
		DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//	
71	D-CONTC/51369/2026	MANOJ CHHACHHAN	SOURAV KUMAR PATEL	/ /	
		VS	VS	()	
		KALIPRASANNA MOHAPATRA, I.A.S		//	
72	D-CONTC/51408/2026	AMINA BIBI	SUVASHISH PATTANAIK	/ /	
		VS	VS	()	
		JAYANTA JAYSINGH, TAHASILDAR, BHUBANESWAR		//	
73	D-CONTC/51416/2026	DR.AMITA DAS	ADV.	/ /	
		VS	VS	()	
		ASWATHY S., I.A.S		//	
74	D-CONTC/51425/2026	PRAGYAN PARAMITA PADHI	SAIBRATA RATH	/ /	
		VS	VS	()	
		AMRIT RUTURAJ, IAS		//	
75	D-CONTC/51434/2026	REBATI HANS	ADV.	/ /	
		VS	VS	()	
		ASWATHY S., IAS		//	
76	D-CONTC/51441/2026	DEBADARSHINI MOHANTY	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		ASWATHY S., IAS		//	
77	D-CONTC/51458/2026	SATOSH KUMAR JENA	PRAVASH CHANDRA JENA	/ /	
		VS	VS	()	
		AMRITA SAHOO, TAHASILDAR, NARASINGHPUR		//	
78	D-CONTC/51470/2026	NARAHARI SWAIN	BIBHUTI BHUSAN SWAIN	/ /	
		VS	VS	()	
		SACHIN RAMCHANDRA JADHAV, IAS		//	
79	D-CONTC/51482/2026	MANAGING COMMITTEE OF PANCHAYAT UCHHA BADA	ADV.	/ /	
		VS	VS	()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	

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80	D-CONTC/51495/2026	DURYODHAN SETHI	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
81	D-CONTC/51500/2026	JAYA KRISHNA SAHU	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, I.A.S		//	
82	D-CRLA/33133/2026	BHURE@PREM NARAYAN DUBEY	BIKRAM CHANDRA GHADEI	SAMBALPUR SADAR /109 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
83	D-CRLA/33136/2026	KAMALAKANTA MALLIK @ HAUDA	AMULYA RATNA PANDA	BINJHARPUR /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
84	D-CRLA/33140/2026	M/S SERAJUDDIN AND CO.	SIDHARTHA MISHRA	/ /0	
		VS	VS	()	
		THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT GOCT. OF INDIA, BHUBANESWAR			
85	D-CRLA/33171/2026	NILAMANI OJHA	PUSPAMITRA MOHAPATRA	BHANDARIPOKHARI /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
86	D-CRLA/33204/2026	GANESH PATRA	JAGANNATH BHUYAN	K.NUAGOAN /59 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
87	D-CRLA/33218/2026	BHAGABAN BAGARTY	BISWAJIT NAYAK	LACHHIPUR /134 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
88	D-CRLA/33220/2026	SUBRAT @ BAJA BEHERA	AMLAN MOHANTY	KANTABANIA PS /114 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
89	D-CRLLP/33216/2026	PRASANTA KUMAR MOHANTY	DURGA PRASAD JENA	/ /	AOR20230000034C202600011
		VS	VS	()	
		NITYANANDA PANI		//	
90	D-CRLLP/33237/2026	PRATAP KU. MALLICK	SUKANTA KUMAR NAYAK	BINJHARPUR /17 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
91	D-CRLMA/33138/2026	NITYANANDA BARIK	ATUL TRIPATHY	NAIKANI-DIHI /256 /2021	AOD20240000618C202600261

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		VS	VS	()	
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92	D-CRLMA/33146/2026	RABI NARAYAN LENKA	RAMA KRISHNA NAIK	NIALI /205 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/33113/2026	RAGHAB BEHERA	BIBEKANANDA MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/33120/2026	BABURAM @BABU SENAPATI	APARESH BHOI	RARUAN /53 /2009	AOR20220001814C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/33151/2026	PURANDAR ROUT	PITAMBAR JENA	NARASINGHPUR /100 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/33158/2026	SUBRAT KUMAR CHAKRABARTY	BHAWANI SANKAR PANIGRAHI	MAHILA P.S. BUXIBAZAR /57 /2026	
		VS	VS	()	
		SONTIKA SARKAR		//	
97	D-CRLMC/33159/2026	SEKH JABBAR @ SK. JABBAR	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /334 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/33178/2026	M/S CITY TRADE ARCADE PVT LTD	AFRAAZ SUHAIL	/ /	AOD20240000544C202600035
		VS	VS	()	
		M/S RAMCHANDI ELECTRICAL CONSTRUCTION		//	
99	D-CRLMC/33181/2026	RAKIB KHAN@MD. RAKIB KHAN	BISWORANJAN SWAIN	PLANTSITE /366 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/33182/2026	AKSHYA KUMAR MENDILI @ AKHAYA KUMAR MENDILI	BIBHUTI RANJAN MOHANTY	MANAMUNDA /221 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/33188/2026	SAROJ PRADHAN @ SAROJA KUMAR PRADHAN	BHABANI SHANKAR DASPARIDA	SORO /687 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/33192/2026	SUNIL NAIK @ SUNILI NAIK	SANTOSH KUMAR MAHANTY	BHANJANAGAR /327 /2020	AOD20240000242C202600290
		VS	VS	()	

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		STATE OF ODISHA		//	
103	D-CRLMC/33207/2026	MILLI DAS	JYOTIRMAYA SAHOO	RANPUR /168 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
104	D-CRLMC/33209/2026	RAMESH KUMAR MUKHI	BHABANI SANKAR DAS	PATTAMUNDAI /174 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
105	D-CRLMC/33211/2026	MANAGOBINDA KHATOI	JAYDEEP PAL	PIPLI /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
106	D-CRLMC/33222/2026	C.SOMASUNDARAM	SITANSHU KUMAR DEY	PARADEEP /38 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-CRLMC/33229/2026	AMIT KUMAR BEURA	UMESH CHANDRA PATNAIK	CHAULIAGANJA /346 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-CRLMC/33249/2026	TRITHABASI SWAIN	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600313
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-CRLMP/33112/2026	BAJIA BEHERA	KARUNAKAR GAYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-CRLMP/33115/2026	NAYANA DAS	DURGA PRASAD SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-CRLMP/33117/2026	LAXMIDHAR MALLICK	DURGA PRASAD SWAIN	/ /0	
		VS	VS	()	
		THE STATE OF ODISHA		//	
112	D-CRLMP/33142/2026	JITA PRIYADARSHINI	SANJIB KHANDAYATRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLMP/33174/2026	SUNIA SETHY	NIRAJ KUMAR SETHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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114	D-CRLMP/33185/2026	PRIYANKA KUMARI	PRANAB KUMAR SAMANTRAY	/ /0	
		VS	VS	()	
		DEBENDU KUMAR		//	
115	D-CRLMP/33230/2026	PALLAVI NAIK	GYANENDRA CHANDRA SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-CRLREV/33224/2026	SATYAPRAKASH MISHRA	SUSANTA KUMAR LENKA	KHURDA SADAR /150 /2026	AOR20220001299C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-EXP/51404/2026	SUSANTA KUMAR PRUSTY	SIBA PRASAD PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-FAO/51271/2026	MANAGER LEGAL, M/S. UNITED INDIA INSURANCE COMPANY LTD.	SOUMYA RANJAN PATTANAIK	/ /	
		VS	VS	()	
		DALI MALIK		//	
119	D-FAO/51290/2026	PRITI SAHU	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
120	D-FAO/51291/2026	ANITA ROUT	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
121	D-FAO/51293/2026	SADASIB RAUL	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
122	D-FAO/51295/2026	REKHA SUBBA	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
123	D-FAO/51297/2026	REBATI PADHAN	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
124	D-FAO/51322/2026	JAYANTI BASTIA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-FAO/51327/2026	DR. ABHAMAYEE MAHAPATRA	SUBHADUTTA ROUTRAY	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-FAO/51374/2026	SHIVAJI KONDIBA PANHALE	KARUNAKAR DAS	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
127	D-FAO/51393/2026	RABINDRA MAHARANA	KARUNAKAR DAS	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
128	D-FAO/51397/2026	SANJU DAS	KARUNAKAR DAS	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
129	D-FAO/51401/2026	MAYA SUKHARANJAN DAS@MAYA DAS	KARUNAKAR DAS	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
130	D-FAO/51450/2026	BIBEKANANDA DASBABU	AUROBINDA SAHOO	/ /	AOD20220003080C202600101
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-LAA/51423/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT OF BOUDH	DEBASHIS PATTNAYAK	/ /	LOD20240000172C202600356
		VS	VS	()	
		SHRADHANJALI MISHRA		//	
132	D-LAA/51424/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	DEBASHIS PATTNAYAK	/ /	LOD20240000194C202600396
		VS	VS	()	
		KAIBALYA MAHAKUD		//	
133	D-LAA/51442/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	LOKNATH	/ /	LOD20240000200C202600362
		VS	VS	()	
		MURALI MAHAKUD		//	
134	D-LAA/51443/2026	LAZO KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	G.PRODHAN	/ /	LOD20240000172C202600357
		VS	VS	()	
		SURENDRA SAHU		//	
135	D-MACA/51305/2026	KASTURI BEHERA	BISHNU BRATA SINGH	/ /	
		VS	VS	()	
		SAMIR KUMAR SAMANTARAY		//	
136	D-MACA/51328/2026	MANAGER CLAIMS, TATA AIG GENERAL INSURANCE CO LTD, BHUBANESWAR	G.P.DUTTA	/ /	
		VS	VS	()	

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		KAMAL KUMARI PATNAIK		//	
137	D-MACA/51419/2026	THE MANAGER, T.P.HUB, THE ORIENTAL INSURANCE COMPANY LTD.	SANTOSH KUMAR MOHANTY	/ /	
		VS	VS	()	
		KUMARI DALEI		//	
138	D-MACA/51422/2026	AUTHORIZED SIGNATORY, ORIENTAL INSURANCE COMPANY LTD.,	ADIPTA KUMAR KHAN	/ /	
		VS	VS	()	
		RANJITA KHUNTIA		//	
139	D-MATA/51303/2026	TARULATA SWAIN	GYANENDRA CHANDRA SWAIN	/ /	
		VS	VS	()	
		ABHIJIT ROUT		//	
140	D-RPFAM/51427/2026	SANAT JENA	SURYASNATA MOHAPATRA	/ /	
		VS	VS	()	
		MAUSUMI SI		//	
141	D-RPFAM/51468/2026	CHINMAYA SWAIN	SWARUP KUMAR PATNAIK	/ /	
		VS	VS	()	
		PRIYADARSHINI SWAIN		//	
142	D-RVWPET/51415/2026	HEMANGINI MISHRA	DILLIP KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		OMBUDSMAN OFFICER, C/O. RESERVE BANK OF INDIA, BBSR		//	
143	D-TRP(C)/51385/2026	TRUPTIMAYEE DASH @ KAMINI SAHOO	KABERI MOHANTY	/ /	
		VS	VS	()	
		SMRUTIRANJAN SATAPATHY		//	
144	D-TRP(C)/51436/2026	SUPRIYA PRIYADARSANI JENA	SANJIT KUMAR DAS	/ /	
		VS	VS	()	
		PURNA CHANDRA SWAIN		//	
145	D-TRPCRL/33126/2026	NISIKANTA MUDULI	MAMATA MISHRA	/ /0	
		VS	VS	()	
		SRADHANJALI SAHOO		//	
146	D-TRPCRL/33225/2026	RABINDRANATH MUNI @ GANDA	SURYAKANTA DWIBEDI	PHIRINGIA /53 /2017	AOR20220001245C202600055
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-WA/51332/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /	LOD20240000200C202600360
		VS	VS	()	
		SRINIBAS BEHERA		//	

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148	D-WA/51333/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /	LOD20240000194C202600394
		VS	VS	()	
		BAIKUNTHA NATH SAHU		//	
149	D-WA/51334/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /	LOD20240000194C202600395
		VS	VS	()	
		ABHIMANYU SAMAL		//	
150	D-WA/51336/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /	LOD20240000200C202600361
		VS	VS	()	
		ADHIKARI PANDA		//	
151	D-WA/51430/2026	BHASKAR HARI TRIPATHY	RABINARAYAN MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-WP(C)/51256/2026	SUSANT KUMAR SWAIN	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
153	D-WP(C)/51257/2026	RAJIB KUMAR NAYAK	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-WP(C)/51258/2026	BADRIKA PRASAD PADHY	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
155	D-WP(C)/51259/2026	ANUSUYA SAHOO	AFIYAH KHANUM	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
156	D-WP(C)/51260/2026	PRANITA KUMARI SAHU	MUKESH MAHANANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
157	D-WP(C)/51261/2026	SUJATA KUMARI DASH	AFIYAH KHANUM	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
158	D-WP(C)/51263/2026	JYOTIPRAVA SAHOO	AFIYAH KHANUM	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-WP(C)/51264/2026	MINAKSHI MAHAPATRA	AFIYAH KHANUM	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/51265/2026	MANAS RANJAN DAS	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/51266/2026	PRASHANT KUMAR SAHU	AFIYAH KHANUM	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/51267/2026	PRATIKSHA RANJAN RAY	AFIYAH KHANUM	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/51268/2026	PADMAJA DASH	LAMBIT SENAPATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/51269/2026	DEEPTIPRIYA RATH	LAMBIT SENAPATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/51270/2026	ANIL KUMAR BISHOYI	LAMBIT SENAPATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/51272/2026	JATIN KUMAR NAYAK	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/51273/2026	SNIGDHA SUMAN JENA	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/51274/2026	NIBEDITA DASH	GOURI MOHAN RATH	/ /	AOR20220001248C202600025
		VS	VS	()	
		THE MEMBER, BOARD OF REVENUE, ODISHA		//	
169	D-WP(C)/51275/2026	CENTRAL PROVIDENT FUND COMMISSIONER	SIDHARTH SHANKAR PADHY	/ /	AOR20220001248C202600026
		VS	VS	()	
		SAMIRAN KUMAR MANDAL		//	
170	D-WP(C)/51276/2026	BIJAY KUMAR JENA	RAGHUNATH DAS MOHAPATRA	/ /	AOD20260000004C202600021
		VS	VS	()	

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		STATE OF ODISHA		//	
171	D-WP(C)/51277/2026	BIMAL PATTNAIK	SWAPNIL ROY	/ /	AOR20220001600C202600338
		VS	VS	()	
		STATE OF ODISHA		//	
172	D-WP(C)/51278/2026	NRUSINGHA BEHERA	SWAPNIL ROY	/ /	AOR20220001600C202600339
		VS	VS	()	
		STATE OF ODISHA		//	
173	D-WP(C)/51279/2026	SANJUKTA JAGDEV	ARIJEET MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
174	D-WP(C)/51281/2026	HAREKRUSHNA SAHU	KULDEEP MOHANTY	/ /	AOD20240000012C202600334
	WP(C)/35344/2026	VS	VS	()	
		STATE OF ODISHA		//	
175	D-WP(C)/51283/2026	SANGRAM KESHARI SAMAL	SITANSU MOHAN SINGH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
176	D-WP(C)/51284/2026	RAJENDRA KUMAR MEHER	SAILABALA JENA	/ /	
	WP(C)/35320/2026	VS	VS	()	
		THE BRANCH MANAGER, CANARA BANK, SAMBALPUR-II BRANCH		//	
177	D-WP(C)/51285/2026	SUNITA KERKETTA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
178	D-WP(C)/51286/2026	RABINARAYAN GURU	SUDEEP KUMAR SARANGI	/ /	
	WP(C)/35335/2026	VS	VS	()	
		STATE OF ODISHA		//	
179	D-WP(C)/51287/2026	SAROJ KUMAR KERKETTA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
180	D-WP(C)/51288/2026	JAYANTA SAHU	SOURAV DAS	/ /	
		VS	VS	()	
		NATIONAL COUNCIL OF TEACHER EDUCATION, NEW DELHI		//	
181	D-WP(C)/51289/2026	M/S SHREE BHARAT MOTORS LIMITED, KHURDA	GOPABANDHU DASH	/ /	
		VS	VS	()	
		PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK		//	

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182	D-WP(C)/51294/2026	M/S.SURVEILLANCE SYSTEM, SAMBALPUR	ABHAY KHANDELWAL	/ /	
		VS	VS	()	
		COMMISSIONER OF CT AND GST, ODISHA		//	
183	D-WP(C)/51296/2026	MANAS MANDIR KAR	TAPAN KUMAR BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
184	D-WP(C)/51298/2026	DILESWARI BEHERA	RAJIB LOCHAN PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
185	D-WP(C)/51299/2026	SURYANARAYAN SWAIN	TAPAN KUMAR BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/51300/2026	BAMAN CHANDRA RAJ	TAPAN KUMAR BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/51301/2026	JAGESWAR PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY LTD, BISWALI	TAPAN KUMAR BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
188	D-WP(C)/51302/2026	MRUTYUNJAY DAS	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
189	D-WP(C)/51304/2026	M/S.HIMANSU PALEI	MANORANJAN MISHRA	/ /	
		VS	VS	()	
		ASSISTANT COMMISSIONER CENTRAL GST CBIC KEONJHAR DIVISION, KEONJHAR		//	
190	D-WP(C)/51306/2026	MAA TARA TARINI SELF HELP GROUP, PURI	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/51307/2026	MRUTYUNJAY DAS	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
192	D-WP(C)/51309/2026	SATYASAI SCHOOL OF ENGINEERING (DIPLOMA)	DEVI PRASAD DASH	/ /	AOD20250000901C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-WP(C)/51310/2026	BHIMASEN MAHANTA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600121

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/51311/2026	PRITAM JENA	SARADA DASH	/ /	
		VS	VS	()	
		AUTHORIZED OFFICER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI		/	
195	D-WP(C)/51312/2026	DR. PRABHASH KUMAR NAIK	AVIJIT MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/51313/2026	SATYASAI ENGINEERING COLLEGE	DEVI PRASAD DASH	/ /	AOD20250000901C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/51314/2026	SOMANATH PANDA	PRATYUSHA NAIDU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/51315/2026	ALOK KUMAR SATAPATHY	GYANA RANJAN MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/51317/2026	DHARJYADHAR MOHANTY	SAILESH DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/51318/2026	PRASANNA KUMAR SENAPATI	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/51320/2026	DURGA CHARAN MOHAPATRA	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/51321/2026	AKSHAYA KUMAR DASH	BIKRAM CHANDRA GHADEI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/51323/2026	PRATIMA CHHANDA	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		BULU PADHAN		//	
204	D-WP(C)/51324/2026	SUDARSAN BEHERA	UMESH CHANDRA MOHANTY	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/51325/2026	PARIMITA MISHRA	DIGAMBARA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/51326/2026	ORISSA STATE ELECTRICITY EMPLOYEES FEDERATION, BHUBA	ANUP KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/51329/2026	SHAILESH KUMAR NAYAK	ANUP KUMAR BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/51330/2026	SATYABAN SETHY	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/51331/2026	PURNA CHANDRA MOHAPATRA	JAYANTA KUMAR PADHI	/ /	
	WP(C)/35380/2026	VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/51335/2026	SUJIT KUMAR PATRA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-WP(C)/51338/2026	JAGABANDHU JENA	JITENDRA KUMAR MISHRA (2)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/51339/2026	MANOJA KUMAR AMANTA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
213	D-WP(C)/51341/2026	DURYODHAN NAIK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/51343/2026	MANTRI MAJHI	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/51344/2026	BASANTA KUMAR JENA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/51345/2026	SANJAY MINZ	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-WP(C)/51346/2026	BHARAT KUMAR SAHOO	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/51347/2026	SANTILATA BEHERA	DEEPAK KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/51348/2026	ASHOK KUMAR GUMANSINGH	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-WP(C)/51349/2026	KSHYAMA NIDHI SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/51350/2026	ALOK CHANDRA NATH	DEEPAK KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-WP(C)/51351/2026	TANU CHANDRA SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
223	D-WP(C)/51352/2026	PITABAS SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-WP(C)/51353/2026	NIRANJAN SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-WP(C)/51354/2026	BANITA MOHAPATRA	PRONOY MOHANTY	/ /	
		VS	VS	()	
		SHRI JAGANNATH TEMPLE ADMINISTRATION, PURI		//	
226	D-WP(C)/51355/2026	DHRUBA CHARAN MAHANTA	SANJAY KUMAR PATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-WP(C)/51356/2026	M/S ICONIC STEEL, BHUBANESWAR	PRAKASH KUMAR JENA	/ /	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SUPERINTENDENT, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
228	D-WP(C)/51357/2026	CHINMOY KUMAR BISWAL	MANOJ KUMAR MOHANTY	/ /	
		VS	VS	()	
		JYOTIRMAYA BISWAL		//	
229	D-WP(C)/51358/2026	M/S.SREERAM BUILDERS, JAJPUR	SANJAY KUMAR PATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/51359/2026	SIVA SANKAR GOUDA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600126
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/51360/2026	MADHUMITA BHADRA	SANJAY KUMAR PATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/51361/2026	KHETRABASI SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/51362/2026	RANJAN KUMAR PANDA	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600331
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/51363/2026	RAMESH CHANDRA SAHOO	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600123
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/51364/2026	BIGHNESWAR PRADHAN	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600125
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/51365/2026	ANJALI MOHAPATRA	DAYANIDHI MISHRA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
237	D-WP(C)/51366/2026	ABHIRAM BHOI	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600124
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/51367/2026	M/S.SREERAM BUILDERS, JAJPUR	SANJAY KUMAR PATRA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
239	D-WP(C)/51368/2026	DEBASISH MOHANTY	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600127
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-WP(C)/51370/2026	KHIROD KUMAR MALLIK	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600122
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/51371/2026	GYANA RANJAN PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-WP(C)/51372/2026	MADHABI SHG, KALABUDA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600138
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-WP(C)/51373/2026	MAA GAJALAXMI- III SHG, NADIABARAI, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600140
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/51375/2026	MUKTESWAR SHG, SATHILO, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600139
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/51376/2026	M/S.SREERAM BUILDERS, JAJPUR	SANJAY KUMAR PATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/51377/2026	JAY HANUMAN SHG , PATASURA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600141
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/51379/2026	MAA SARASWATI SHG , GARADPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600137
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-WP(C)/51380/2026	KHETRAPAL SHG, HURASAHI, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600142
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-WP(C)/51381/2026	MIHIR KUMAR SWAIN	CHITTA RANJAN PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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250	D-WP(C)/51382/2026	MAA GAJALAXMI SHG, TIKANPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600143
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-WP(C)/51383/2026	SAKUNTALA SARDAR	RABI NARAYAN BEHERA	/ /	AOD20240000543C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-WP(C)/51386/2026	BIRA KISHOR MAJHI	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-WP(C)/51387/2026	SABITA SAMAL	BASUDEV BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
254	D-WP(C)/51388/2026	CHAKRADHAR PANDA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/51389/2026	M/S.NIRANJAN DAS, RASULGARH, BHUBANESWAR	ADITYA NARAYAN RAY	/ /	
		VS	VS	()	
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
256	D-WP(C)/51390/2026	MADAN SUNDAR KHATUA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-WP(C)/51391/2026	UMESH CHANDRA JENA	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-WP(C)/51392/2026	JITENDRA KUMAR NAYAK	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-WP(C)/51394/2026	DEBJANI PANDA	AJAYA KUMAR MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/51395/2026	JUDHISTIRA MOHANTY @ YUDHISTIRA MOHANTY	BASUDEV BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-WP(C)/51396/2026	KAJAL MOHAN PARIDA	NIRANJAN PANDA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/51398/2026	SANJIB KUMAR BARBHUYAN	RANJIT MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/51399/2026	N.BHASKAR CHOUDHURY	SARAT CHANDRA MEKAP	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/51400/2026	BIBHAS KUMAR PARIDA	MOHAMMED RIAZ	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/51403/2026	PRIVATE BUS OWNERS ASSOCIATION, SAMBALPUR	PRANAB RANJAN CHHATOI	/ /	
		VS	VS	()	
		STATE TRANSPORT AUTHORITY, KATAKA		//	
266	D-WP(C)/51405/2026	SUKANTI NAYAK	AJIT CH MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/51406/2026	M/S.STEEL AUTHORITY OF INDIA, ROURKELA	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		TULSI PASAYAT		//	
268	D-WP(C)/51407/2026	SUDHRANI NAYAK	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/51409/2026	HARAGOURI SELF HELP GROUP, MAYURBHANJ	MALAYA KETAN BALABANTARAY	/ /	
		VS	VS	()	
		GOVERNMENT OF INDIA		//	
270	D-WP(C)/51410/2026	NANDIKA LENKA	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/51411/2026	PRATIMA CHHANDA	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		BULU PADHAN		//	
272	D-WP(C)/51412/2026	PUSPANJALI BHITRIA	MONOMOY BASU	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
273	D-WP(C)/51413/2026	SHIVASAKTI CLUB, TAMANDO, KHURDA	BINI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/51414/2026	MAHENDRA BAG	SUNIL KUMAR PANDA	/ /	
		VS	VS	()	
		THE GENERAL MANGER, MAHANADI COAL FIELD LIMITED, SUNDARGARH		//	
275	D-WP(C)/51417/2026	PABITRA KUMAR PRADHAN	JYOTIRMAYA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-WP(C)/51418/2026	SALASAR AGRO PRODUCTS, CUTTACK	GYANA RANJAN MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
277	D-WP(C)/51420/2026	AMIT KUMAR SAMAL	SUSANTA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/51421/2026	SARAT CHANDRA THAMB	SURYAKANTA DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/51426/2026	SARADA PRASAD MOHANTY	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/51428/2026	PRASANTA KUMAR NAYAK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/51429/2026	ANAND ORAM	BISWAMBAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/51431/2026	MUKTIKANTA MOHAPATRA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/51432/2026	DURJAY KUMAR PARIDA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-WP(C)/51433/2026	NIRAPADA KARMAKAR	SAPAN KUMAR LENKA	/ /	
		VS	VS	()	
		THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK		//	
285	D-WP(C)/51435/2026	BANSHILAL SATNAMI	TUSAR KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/51437/2026	SANDEEP KUMAR BEURA	SUJATA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/51438/2026	GENIX CONSTRUCTION, CUTTACK	SUJATA JENA (SR. ADV.)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/51439/2026	RABINDRA MAHANANDIA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-WP(C)/51440/2026	PRADEEP KUMAR MOHANTY	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/51444/2026	BRAMHAJEET BISWAL	SUJATA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/51446/2026	TANAY KUMAR NANDI	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/51447/2026	SAROJ KUMAR PATRA	SOUBHAGYA SWAIN	/ /	AOR20220001296C202600154
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/51448/2026	DIPAK KUMAR PANIGRAHI	BIGYAN KUMAR SHARMA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/51452/2026	FAKIRA CHARAN GIRI	NIRANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/51453/2026	ANGURUBALA SENAPATI	SAROJA KANTA SAMAL	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/51454/2026	GOURA CHANDRA SAHOO	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/51455/2026	RATIKANTA SAMANTARAY	AJAYA KUMAR MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/51457/2026	LAKINATH @ LAKI BEHERA	SARBESWAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/51459/2026	SUNITA CHOUDHARY	DEVAVRAT DEVESH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/51460/2026	SUMITRA MAKAR	GOKULA NANDA SAHU	/ /	AOD20260000648C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/51461/2026	PRABHAT	Aruna Kumar Nayak	/ /	AOR20220001266C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/51462/2026	Rabindra Sahu	afraaz suhail	/ /	AOD20240000544C202600036
		VS	VS	()	
		1State of Odisha represented through Principal Secretary of Department of Energy		//	
303	D-WP(C)/51463/2026	RANJAN KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/51464/2026	NARENDRA KUMAR BISHI	Krishna Chandra Sahu	/ /	AOD20250000180C202600128
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/51465/2026	DEBARAJ BEHERA	Krishna Chandra Sahu	/ /	AOD20250000180C202600129
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/51466/2026	DR BASISTA KUMAR BEHERA	Soubhagya Swain	/ /	AOR20220001296C202600153
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/51467/2026	NILALOHIT HARICHANDAN	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600175
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/51469/2026	SWAGATIKA PRIYADARSHINI PRADHAN	T dhiren kumar dora	/ /	AOD20220004577C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/51471/2026	CHANDRADHWAJA MANGARAJ	NIRANJAN LENKA	/ /	
		VS	VS	()	
		COLLECTOR, KHORDHA		//	
310	D-WP(C)/51472/2026	NARESH SHARMA	Anjan Kumar Biswal	/ /	AOR20220001328C202600159
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/51473/2026	SANDHYARANI KANDI	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/51474/2026	BAPUNI SETHI	SUDHASHREE PASAYAT	/ /	AOR20250000161C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/51475/2026	PRAVAT KUMAR ROUT	ASHOK KUMAR BEHERA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
314	D-WP(C)/51476/2026	JITENDRA HANS	Amrita Mishra	/ /	AOD20240000186C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/51477/2026	DILIP GOUDA	Sameer Kumar Das	/ /	AOD20240000338C202600229
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/51478/2026	PURNA CHANDRA SAHU	Sameer Kumar Das	/ /	AOD20240000338C202600230
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/51479/2026	DILEEP KUMAR CHOUDHURY	Sameer Kumar Das	/ /	AOD20240000338C202600231
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/51480/2026	SUSANTA KUMAR SAHU	Sameer Kumar Das	/ /	AOD20240000338C202600232
		VS	VS	()	
		STATE OF ODISHA		//	
319	D-WP(C)/51481/2026	RAJIV NAYAN CHOUDHARY	DEVAVRAT DEVESH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
320	D-WP(C)/51483/2026	SURYAKANTA DIGAL	Kananbala Roychoudhury	/ /	AOR20220001523C202600195
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/51484/2026	SANTOSH KUMAR SAHU	Kananbala Roychoudhury	/ /	AOR20220001523C202600196
		VS	VS	()	
		STATE OF ODISHA		//	
322	D-WP(C)/51485/2026	BASANTA KUMAR PANDA	Sameer Kumar Das	/ /	AOD20240000338C202600233
		VS	VS	()	
		STATE OF ODISHA		//	
323	D-WP(C)/51486/2026	GAYATRI KUMARI MISHRA	Sameer Kumar Das	/ /	AOD20240000338C202600234
		VS	VS	()	
		STATE OF ODISHA		//	
324	D-WP(C)/51487/2026	REGAN NAYAK	Kananbala Roychoudhury	/ /	AOR20220001523C202600197
		VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/51488/2026	MADHURI NAYAK	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
326	D-WP(C)/51489/2026	PURASTAM SAHOO	Kananbala Roychoudhury	/ /	AOR20220001523C202600198
		VS	VS	()	
		STATE OF ODISHA		//	
327	D-WP(C)/51490/2026	SUSANTA KUMAR PANIGRAHI	Sameer Kumar Das	/ /	AOD20240000338C202600235
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/51491/2026	PERUMURTY SRINIVAS RAO	Sameer Kumar Das	/ /	AOD20240000338C202600236
		VS	VS	()	
		STATE OF ODISHA		//	
329	D-WP(C)/51492/2026	BETA RAJESH	Sameer Kumar Das	/ /	AOD20240000338C202600237

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FILING REPORT AS ON :28/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/51493/2026	SUNITA CHOUDHARY	DEVAVRAT DEVESH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/51494/2026	BIRAT HIYAL	Sameer Kumar Das	/ /	AOD20240000338C202600238
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/51496/2026	Shaikh Muslim	Suryakanta Palai	/ /	AOR20220004106C202600107
		VS	VS	()	
		State Of Odisha		//	
333	D-WP(C)/51497/2026	LOKANATH SAHOO	Sameer Kumar Das	/ /	AOD20240000338C202600239
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/51498/2026	SANGHAMITRA ADHIKARI	Sameer Kumar Das	/ /	AOD20240000338C202600240
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/51499/2026	SUNITA CHOUDHARY	DEVAVRAT DEVESH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WPCRL/33107/2026	UNIVERSAL LEATHERS	NIRMAL CHANDRA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WPCRL/33108/2026	T F ENTERPRISES	NIRMAL CHANDRA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WPCRL/33109/2026	M/S. ISHAN ENTERPRISES	NIRMAL CHANDRA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WPCRL/33128/2026	MANASH NAYAK	PRASANNA KUMAR NAYAK (1)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/33110/2026	SRIPATI BARIK	ARIJEET MISHRA	CHHENDIPADA /560 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-ABLAPL/33118/2026	NILAMBAR MAJHI	VIVEKANANDA JENA	DORAGUDA PS /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-ABLAPL/33119/2026	SURYA KANTA SWAIN	APARESH BHOI	BASUDEVPUR /636 /2026	AOR20220001814C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-ABLAPL/33121/2026	SATYABRAT BEHERA	ROHIT RANJAN RAY	BEGUNIA P.S. /309 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-ABLAPL/33122/2026	JAPIKA PRADHAN	DHANANJAYA MUND	DHARMABANDHA PS /13 /2023	AOR20220001492C202600258
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-ABLAPL/33123/2026	LABANYA DALEI	PRASANTA KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-ABLAPL/33125/2026	SANTOSH KUMAR SAHU @SANTOSH SAHU	DHANANJAYA MUND	DHARMABANDHA PS /13 /2023	AOR20220001492C202600259
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-ABLAPL/33127/2026	JAYASHREE MOHANTY	BHABANI SHANKAR DASPARIDA	Bamapada (Industrial Area) /315 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-ABLAPL/33130/2026	KAMALA NAEK @KAMALINI NAIK	JUDHISTHIR SAHOO	RANPUR /262 /2016	AOD20220003315C202600057
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-ABLAPL/33132/2026	MANISH AGRAWAL	AMIT PRASAD BOSE	BELPARA /282 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-ABLAPL/33134/2026	ANIL RAY	AJAYA KUMAR PRADHAN	BRAJARAJNAGAR /209 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-ABLAPL/33135/2026	RASMI RANJAN PRADHAN @ RASMI PRADHAN	JUDHISTHIR SAHOO	ODAGAON /276 /2026	AOD20220003315C202600056
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/33137/2026	BIDYADHAR PATRA	LINGARAJ SARANGI	KHURDA MODEL /343 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-ABLAPL/33139/2026	RACKY NAYAK @ RAKI NAYAK	AMULYA RATNA PANDA	GOCHHAPADA /129 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-ABLAPL/33143/2026	BARENDRA BEHERA	SURYAKANTA DWIBEDI	BASTA /426 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-ABLAPL/33145/2026	SIBA @ SIBA PRASAD SWAIN	TANMAYA KUMAR MOHANTY	BADAGADA /315 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-ABLAPL/33147/2026	MANOJA BEHERA	TANMAYA KUMAR MOHANTY	BHARATPUR PS /879 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-ABLAPL/33148/2026	RUNILATA SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-ABLAPL/33149/2026	SANDEEP DAS	AMULYA RATNA PANDA	JALESWAR /625 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-ABLAPL/33150/2026	PRAKASH MALLICK	DEEPAK KU SAHOO	DERABIS /236 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-ABLAPL/33152/2026	MURALIDHAR SAHOO	DEEPAK KU SAHOO	DERABIS /229 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-ABLAPL/33154/2026	DEBASIS SARANGI	DEEPAK KU SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-ABLAPL/33156/2026	BIBEKANANDA PUHAN	SATYA RANJAN MULIA	NEMALO /283 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-ABLAPL/33162/2026	RAMA KRUSHNA CHOUDHURY @ CHOUDHURI	SUBHAM SATAPATHY	ORKEL /291 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/33165/2026	SIBA PRASAD SAHOO	MANAS KUMAR CHAND	KHURDA MODEL /618 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/33172/2026	SUBASH CHANDRA MOHANTY	SANJIT MISHRA	KUMBHARAPARA /482 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/33176/2026	PRADEEP BEHERA	GIRIDHARI ROUT	RASGOBINDPUR /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/33177/2026	CHITAN BHOI @ BISWANATH BHOI @ BISIA	SANDEEP RAJ PANDA	PURI SADAR /587 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/33179/2026	KISHORE KUMAR BHOI	AMULYA RATNA PANDA	BALASORE TOWN /306 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/33180/2026	MANOJ PRADHAN	DURGADATTA MOHAPATRA	JAGDALPUR /213 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/33183/2026	SWAVIMAN SENAPATI @ SWABHIMAN SENAPATI	AMULYA RATNA PANDA	JALESWAR /625 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/33186/2026	RAMESH DAS @ BEHERA	RAJ KISHOR SWAIN	SATYABADI /172 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/33189/2026	SIBA SETHI	SANTOSH KUMAR MAHANTY	BUGUDA /501 /2026	AOD20240000242C202600291
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/33194/2026	SANJAYA KUMAR BHANJA	ROHIT RANJAN RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/33200/2026	SUCHITRA RANI PATRO	MAHARSHI MOHAPATRA	BADABAZAR /320 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
375	D-ABLAPL/33201/2026	NAGENDRA MALLIK	BIRAJA PRASAD NANDA	KANIHA /312 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-ABLAPL/33212/2026	LOCHAN ROUT	SIDHARTHA SANKAR RAY (2)	KHAIRA /287 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-ABLAPL/33214/2026	SANKAR ROUT @ SANKAR RAUTA	SUJIT KUMAR PATTNAIK	DIGAPAHANDI /425 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-ABLAPL/33215/2026	DIBAKAR BHOLA	JYOTIRMAYA SAHOO	BANAPUR P.S. /254 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-ABLAPL/33219/2026	KISHAN KUMAR SAHOO	JYOTIRMAYA SAHOO	BANAPUR P.S. /254 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-ABLAPL/33221/2026	RAJA SWAIN	SUJIT KUMAR PATTNAIK	DIGAPAHANDI /425 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-ABLAPL/33223/2026	SURYANARAYAN JENA @ SURJYA JENA	JYOTIRMAYA SAHOO	SURADA /24 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-ABLAPL/33226/2026	HULLAS PRADHAN	JYOTIRMAYA SAHOO	BANAPUR P.S. /254 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-ABLAPL/33228/2026	RANIT KUMAR DAS @ RANJIT	PRAVASH CHANDRA JENA	JALESWAR /625 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-ABLAPL/33231/2026	GOUTAM JENA	PRAVASH CHANDRA JENA	JALESWAR /615 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-ABLAPL/33232/2026	DINABANDHU SAHU	SARAT KUMAR JENA	BARGARH SADAR /327 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/33233/2026	CHANDAN SENAPATI	PRAVASH CHANDRA JENA	JALESWAR /625 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-ABLAPL/33234/2026	ABHIJIT SAHOO	SANJIB KUMAR DAS	LALBAG /406 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
388	D-ABLAPL/33240/2026	DEV KUMAR PRADHAN	SAROJ KUMAR PADHY	SAMBALPUR VIGILANCE /23 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
389	D-ABLAPL/33247/2026	GIRIDHARI PALAI	SURESH CHANDRA PRADHAN	MARSHAGHAI /442 /2026	AOR20220003509C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-ABLAPL/33250/2026	SRIKANTA BHUYAN	ACHYUTANANDA PATTANAIK	PATTAMUNDAI RURAL PS /432 /2025	AOD20240000586C202600311
		VS	VS	()	
		STATE OF ODISHA		//	
391	D-ABLAPL/33251/2026	NIRANJAN NAYAK	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600312
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :28/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/33107/2026 WPCRL/ /	UNIVERSAL LEATHERS MP	NIRMAL CHANDRA MOHANTY	32/2026
2	D-WPCRL/33107/2026 WPCRL/ /	UNIVERSAL LEATHERS MP	NIRMAL CHANDRA MOHANTY	33/2026
3	D-WPCRL/33107/2026 WPCRL/ /	UNIVERSAL LEATHERS MP	NIRMAL CHANDRA MOHANTY	34/2026
4	D-WPCRL/33108/2026 WPCRL/ /	T F ENTERPRISES MP	NIRMAL CHANDRA MOHANTY	35/2026
5	D-WPCRL/33108/2026 WPCRL/ /	T F ENTERPRISES MP	NIRMAL CHANDRA MOHANTY	36/2026
6	D-WPCRL/33108/2026 WPCRL/ /	T F ENTERPRISES MP	NIRMAL CHANDRA MOHANTY	37/2026
7	D-WPCRL/33109/2026 WPCRL/ /	M/S. ISHAN ENTERPRISES MP	NIRMAL CHANDRA MOHANTY	38/2026
8	D-WPCRL/33109/2026 WPCRL/ /	M/S. ISHAN ENTERPRISES MP	NIRMAL CHANDRA MOHANTY	39/2026
9	D-WPCRL/33109/2026 WPCRL/ /	M/S. ISHAN ENTERPRISES MP	NIRMAL CHANDRA MOHANTY	40/2026
10	D-WPCRL/33128/2026 WPCRL/ /	MANASH NAYAK MP	PRASANNA KUMAR NAYAK (1)	41/2026
11	D-WPCRL/33107/2026 WPCRL/ /	UNIVERSAL LEATHERS MP	NIRMAL CHANDRA MOHANTY	42/2026
12	D-WPCRL/33108/2026 WPCRL/ /	T F ENTERPRISES MP	NIRMAL CHANDRA MOHANTY	43/2026
13	D-WPCRL/33109/2026 WPCRL/ /	M/S. ISHAN ENTERPRISES MP	NIRMAL CHANDRA MOHANTY	44/2026
14	D-TRPCRL/33126/2026 TRPCRL/ /	NISIKANTA MUDULI MP	MAMATA MISHRA	88/2026
15	D-TRPCRL/33225/2026 TRPCRL/ /	RABINDRANATH MUNI @ GANDA MP	SURYAKANTA DWIBEDI	89/2026
16	D-CRLLP/33216/2026 CRLLP/ /	PRASANTA KUMAR MOHANTY MP	DURGA PRASAD JENA	91/2026
17	D-CMAPL/33701/2025 CMAPL/302/2025	SUNARAM-KALAH MP	BHAWANI SANKAR PANIGRAHI	248/2026
18	D-JCRLA/4560/2025 JCRLA/23/2025	PRATAP NAIK MP	MR. HIMANSHU BHUSAN DASH,MR. AJAY KUMAR MOHARANA	316/2026
19	D-JCRLA/36390/2024 JCRLA/184/2024	DULARAM BASKEY MP	KARUNAKAR GAYA (AMICUS CURIAE)	317/2026
20	D-JCRLA/36390/2024 JCRLA/184/2024	DULARAM BASKEY MP	KARUNAKAR GAYA (AMICUS CURIAE)	318/2026
21	D-TRP(C)/51385/2026 TRP(C)/ /	TRUPTIMAYEE DASH @ KAMINI SAHOO MP	KABERI MOHANTY	390/2026
22	D-TRP(C)/51436/2026 TRP(C)/ /	SUPRIYA PRIYADARSANI JENA MP	SANJIT KUMAR DAS	391/2026
23	D-CRLMP/33185/2026 CRLMP/ /	PRIYANKA KUMARI MP	PRANAB KUMAR SAMANTRAY	399/2026
24	D-RVWPET/51415/2026 RVWPET/ /	HEMANGINI MISHRA MP	DILLIP KUMAR MOHAPATRA	471/2026
25	D-RPFAM/51427/2026 RPFAM/ /	SANAT JENA MP	SURYASNATA MOHAPATRA	478/2026
26	D-RPFAM/51468/2026	CHINMAYA SWAIN	SWARUP KUMAR PATNAIK	

	RPFAM/ /	MP		479/2026
27	D-LAA/51423/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD TERMINAL NEW BG RAIL LINK PROJECT OF BOUDH	DEBASHIS TRIPATHY,	
	LAA/ /	MP		552/2026
28	D-LAA/51423/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD TERMINAL NEW BG RAIL LINK PROJECT OF BOUDH	DEBASHIS TRIPATHY,	
	LAA/ /	MP		553/2026
29	D-LAA/51423/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD TERMINAL NEW BG RAIL LINK PROJECT OF BOUDH	DEBASHIS TRIPATHY,	
	LAA/ /	MP		554/2026
30	D-LAA/51424/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD TERMINAL NEW BG RAIL LINK PROJECT, BOUDH	DEBASHIS TRIPATHY,	
	LAA/ /	MP		555/2026
31	D-LAA/51424/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD TERMINAL NEW BG RAIL LINK PROJECT, BOUDH	DEBASHIS TRIPATHY,	
	LAA/ /	MP		556/2026
32	D-LAA/51424/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD TERMINAL NEW BG RAIL LINK PROJECT, BOUDH	DEBASHIS TRIPATHY,	
	LAA/ /	MP		557/2026
33	D-MATA/51303/2026	TARULATA SWAIN	GYANENDRA CHANDRA SWAIN	
	MATA/ /	MP		565/2026
34	D-CONTC/50943/2026	UTKAL SAHOO	ADV	
	CONTC/ /	MP		745/2026
35	D-CONTC/16173/2026	SHAKUNTALA JENA	ADV.	
	CONTC/4073/2026	MP		746/2026
36	D-BLAPL/16572/2026	ASHOK KUMAR SAHA	RAJEEV LOCHAN	
	BLAPL/6370/2026	MP		777/2026
37	D-BLAPL/24363/2026	SK.RABANI@SK.RABBANI		
	BLAPL/8335/2026	MP		778/2026
38	D-BLAPL/29912/2026	DIBAKAR KANHOR	SK. ZAFARULLA	
	BLAPL/10310/2026	MP		779/2026
39	D-BLAPL/30183/2026	S.KRISHNA REDDY	UPASIKA SAMANTARAY	
	BLAPL/10764/2026	MP		780/2026
40	D-BLAPL/30775/2026	PRADEEP PANIGRAHI @ PRADEEP KUMAR PANIGRAHI	SUPARNA DWIBEDI	
	BLAPL/10640/2026	MP		781/2026
41	D-BLAPL/26210/2026	RAUSHAN KUMAR @ LADDU		
	BLAPL/8936/2026	MP		782/2026
42	D-BLAPL/26122/2026	UTTAM BIBHAR	RAJESH PRADHAN	
	BLAPL/9131/2026	MP		783/2026
43	D-CRLREV/22145/2026	RAKESH KUMAR @ CHANDRA SWAIN	BASUDEV PUJARI	
	CRLREV/516/2026	MP		1240/2026
44	D-CRLREV/31533/2026	MADHUSUDAN ROUT	HARIHAR PANIGRAHI	
	CRLREV/ /	MP		1241/2026
45	D-FAO/51271/2026	MANAGER LEGAL, M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK	SOMANATH	
	FAO/ /	MP		1361/2026
46	D-FAO/51254/2026	RANJUBALA NANDA	AUROBINDA SAHOO	
	FAO/ /	MP		1362/2026
47	D-FAO/959/2018	NIROD CH.SAHOO		
	FAO/959/2018	MP		1363/2026
48	D-FAO/959/2018	NIROD CH.SAHOO		
	FAO/959/2018	MP		1364/2026
49	D-FAO/51322/2026	JAYANTI BASTIA	SANGRAM JENA	
	FAO/ /	MP		1365/2026
50	D-FAO/51327/2026	DR. ABHAMAYEE MAHAPATRA	SUBHADUTTA ROUTRAY	
	FAO/ /	MP		1366/2026
51	D-FAO/29385/2026	THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	INDRAMANI KHAN	
	FAO/928/2026	MP		1367/2026
52	D-FAO/16664/2024	MANAGING COMMITEE OF KUNDAPITHA HIGH SCHOOL		
	FAO/222/2024	MP		1368/2026
53	D-FAO/16664/2024	MANAGING COMMITEE OF KUNDAPITHA HIGH SCHOOL		
	FAO/222/2024	MP		1369/2026
54	D-RSA/50052/2026	BISWANATH GOUDA	SOUMYA MISHRA	
	RSA/ /	MP		1575/2026
55	D-RSA/48772/2024	BASUDEV SAHU	UMESH CHANDRA MOHANTY	
	RSA/507/2024	MP		1576/2026
56	D-RSA/51252/2026	SUBRATA SAHOO	BAIBASWATA PANIGRAHI	
	RSA/ /	MP		1577/2026
57	D-RSA/51253/2026	BIJAYA KUMAR AGRAWAL	BAIBASWATA PANIGRAHI	
	RSA/ /	MP		1578/2026

58	D-RSA/54524/2025 RSA/27/2026	P. AFTAB @ P. UMAR MP	BHAWANI SANKAR PANIGRAHI	1579/2026
59	D-RSA/472/2023 RSA/472/2023	BENUDHAR MALLA MP	HRUDANANDA MOHAPATRA	1580/2026
60	D-RSA/50294/2026 RSA/ /	DURYODHAN SAHOO MP	SOUBHAGYA SUNDAR DAS	1581/2026
61	D-ABLAPL/30913/2026 ABLAPL/11727/2026	RAJESH KUMAR MALLICK @ MALIK MP	PRAKASH CHANDRA DASH	1870/2026
62	D-ABLAPL/25731/2026 ABLAPL/10011/2026	BELAL KHAN @ BELE KHAN MP		1871/2026
63	D-ABLAPL/26179/2026 ABLAPL/10106/2026	HIMANSU SUNANI MP		1872/2026
64	D-ABLAPL/13022/2017 ABLAPL/13022/2017	KIKRAN@JYOTIRANJAN SAHOO MP	ANUGRAHA NARAYAN SAMANTRAY	1873/2026
65	D-ABLAPL/25562/2026 ABLAPL/10218/2026	NRUSINGH BISWAL MP		1874/2026
66	D-ABLAPL/4366/2026 ABLAPL/1996/2026	PURNA CHANDRA PATRA MP		1875/2026
67	D-ABLAPL/30903/2026 ABLAPL/11888/2026	ATUL KUMAR SINGH @ ATUL SINGH MP		1876/2026
68	D-ABLAPL/12328/2026 ABLAPL/4892/2026	AHALYA MOHARANA MP		1877/2026
69	D-CMP/51091/2026 CMP/ /	BIBHU RANJAN SAHOO MP	ASHOK KUMAR SAHOO	2105/2026
70	D-CMP/51093/2026 CMP/ /	DHARMENDRA @ DHARMENDRA KUMAR BISWAL MP	ASHOK KUMAR SAHOO	2106/2026
71	D-CMP/26566/2026 CMP/1019/2026	CHITTARANJAN SAHOO MP	UMA CHARAN MISHRA	2107/2026
72	D-CMP/51319/2026 CMP/ /	KUMUDA CHANDRA DAS MP	PRAGYAN PARAMITA MOHANTY	2108/2026
73	D-CMP/51378/2026 CMP/ /	CHANDRA VANU JAGADDEV MP	TAPAN KUMAR JENA SAMANTA	2109/2026
74	D-CMP/51378/2026 CMP/ /	CHANDRA VANU JAGADDEV MP	TAPAN KUMAR JENA SAMANTA	2110/2026
75	D-CMP/51384/2026 CMP/ /	SAJJAN KUMAR SANTUKA MP	SIVA SANKAR CHAINI	2111/2026
76	D-CMP/51402/2026 CMP/ /	SK. SAMSUL@MANUA MP	AJIT CHANDRA MOHAPATRA	2112/2026
77	D-CMP/51402/2026 CMP/ /	SK. SAMSUL@MANUA MP	AJIT CHANDRA MOHAPATRA	2113/2026
78	D-CMP/5534/2026 CMP/287/2026	SUSHIL KUMAR PANDA MP		2114/2026
79	D-CMP/51451/2026 CMP/ /	GYANA RANJAN SAHANI MP	JITENDRA KUMAR MISHRA (2)	2115/2026
80	D-MACA/23728/2026 MACA/ /	LAKHIRAM MAJHI MP	KAPILA CHARAN NAYAK	2399/2026
81	D-MACA/51088/2026 MACA/ /	JAYANTI PRADHAN MP	SOUBHAGYA KUMAR DASH	2400/2026
82	D-MACA/51090/2026 MACA/ /	CHAKADOLA PARIDA MP	SOUBHAGYA KUMAR DASH	2401/2026
83	D-MACA/51305/2026 MACA/ /	KASTURI BEHERA MP	BISHNU BRATA SINGH	2402/2026
84	D-MACA/51305/2026 MACA/ /	KASTURI BEHERA MP	BISHNU BRATA SINGH	2403/2026
85	D-MACA/662/2020 MACA/662/2020	MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE MP	LIMITED COMPANY LTD.	2404/2026
86	D-MACA/51328/2026 MACA/ /	MANAGER CLAIMS, TATA AIG GENERAL INSURANCE MP	CO. LTD., BHUBANESWAR	2405/2026
87	D-MACA/51328/2026 MACA/ /	MANAGER CLAIMS, TATA AIG GENERAL INSURANCE MP	CO. LTD., BHUBANESWAR	2406/2026
88	D-MACA/49804/2026 MACA/ /	THE DIVISIONAL MANAGER NATIONAL INSURANCE CO. LTD., MP	CUTTACK	2407/2026
89	D-MACA/50016/2026	D.M., M/S. NATIONAL INSURANCE CO.LTD., BBSR MP	MAHESH SINHA	

	MACA/ /	MP		2408/2026
90	D-MACA/51419/2026	THE MANAGER, T.P.HUB, THE ORIENTAL I	SANTOSH KUMAR MOHANTY	
	MACA/ /	MP		2409/2026
91	D-MACA/51419/2026	THE MANAGER, T.P.HUB, THE ORIENTAL I	SANTOSH KUMAR MOHANTY	
	MACA/ /	MP		2410/2026
92	D-MACA/51422/2026	AUTHORIZED SIGNATORY, ORIENTAL INSU	AJAYA KUMAR PANY LTD., TP HUB, SAMBALPUR	
	MACA/ /	MP		2411/2026
93	D-CRLA/33136/2026	KAMALAKANTA MALLIK @ HAUDA	AMULYA RATNA PANDA	
	CRLA/ /	MP		2709/2026
94	D-CRLA/33136/2026	KAMALAKANTA MALLIK @ HAUDA	AMULYA RATNA PANDA	
	CRLA/ /	MP		2710/2026
95	D-CRLA/928/2023	BANKA@SANANDA KUMAR SAHOO@SANAN	NANDA KUMAR MOHANTY	
	CRLA/928/2023	MP		2711/2026
96	D-CRLA/14850/2026	DEBASISH PRADHAN	SURYAKANTA DWIBEDI	
	CRLA/477/2026	MP		2712/2026
97	D-CRLA/27069/2026	SANTOSH KUMAR PRADHAN	DEBASNAN DAS	
	CRLA/967/2026	MP		2713/2026
98	D-CRLA/22775/2026	DHIREN BAG	RAJESH KUMAR MAHAPATRA	
	CRLA/741/2026	MP		2714/2026
99	D-CRLA/32777/2026	PARESH KARA	JAYADEBA BEHERA	
	CRLA/ /	MP		2715/2026
100	D-CRLA/33220/2026	SUBRAT @ BAJA BEHERA	AMLAN MOHANTY	
	CRLA/ /	MP		2716/2026
101	D-CRLA/33220/2026	SUBRAT @ BAJA BEHERA	AMLAN MOHANTY	
	CRLA/ /	MP		2717/2026
102	D-CRLMC/33120/2026	BABURAM @BABU SENAPATI	APARESH BHOI	
	CRLMC/ /	MP		3029/2026
103	D-CRLMC/33158/2026	SUBRAT KUMAR CHAKRABARTY	BHAWANI SANKAR PANIGRAHI	
	CRLMC/ /	MP		3030/2026
104	D-CRLMC/33159/2026	SEKH JABBAR @ SK. JABBAR	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		3031/2026
105	D-CRLMC/33159/2026	SEKH JABBAR @ SK. JABBAR	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		3032/2026
106	D-CRLMC/33182/2026	AKSHYA KUMAR MENDILI @ AKHAYA KUM	BIBHUTI NANDAN MOHANTY	
	CRLMC/ /	MP		3033/2026
107	D-CRLMC/33188/2026	SAROJ PRADHAN @ SAROJA KUMAR PRAD	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		3034/2026
108	D-CRLMC/15619/2026	BASANTA KUMAR SETHI	ARPIT SARANGI	
	CRLMC/1792/2026	MP		3035/2026
109	D-CRLMC/33209/2026	RAMESH KUMAR MUKHI	BHABANI SANKAR DAS	
	CRLMC/ /	MP		3036/2026
110	D-CRLMC/33211/2026	MANAGOBINDA KHATOI	JAYDEEP PAL	
	CRLMC/ /	MP		3037/2026
111	D-CRLMC/33229/2026	AMIT KUMAR BEURA	UMESH CHANDRA PATNAIK	
	CRLMC/ /	MP		3038/2026
112	D-WA/51332/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3298/2026
113	D-WA/51332/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3299/2026
114	D-WA/51333/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3300/2026
115	D-WA/51333/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3301/2026
116	D-WA/51334/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3302/2026
117	D-WA/51334/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3303/2026
118	D-WA/51336/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3304/2026
119	D-WA/51336/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3305/2026
120	D-WA/51430/2026	BHASKAR HARI TRIPATHY	RABINARAYAN MISHRA	
	WA/ /	MP		3306/2026

121	D-WA/43400/2026	GANESWAR HEMBRUM	AISWARIYA PRATAP JENA	
	WA/1275/2026	MP		3307/2026
122	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3308/2026
123	D-WP(C)/51219/2026	SHREE SHANKAR ENGINEERING WORKS	SUBHAM AGRAWAL	
	WP(C)/ /	MP		20962/2026
124	D-WP(C)/10507/2026	DIBYASINGH JENA	DEEPALI MAHAPATRA	
	WP(C)/8036/2026	MP		20963/2026
125	D-WP(C)/38405/2026	Dr. PRITI BINITA LAKRA	SAMEER KUMAR DAS	
	WP(C)/26655/2026	MP		20964/2026
126	D-WP(C)/51224/2026	M/S SRI SANKAR MOTORS	SUBHAM AGRAWAL	
	WP(C)/ /	MP		20965/2026
127	D-WP(C)/51226/2026	SUBASH CHANDRA MOHANTY	SURESH CHANDRA DASH	
	WP(C)/ /	MP		20966/2026
128	D-WP(C)/51227/2026	JAMUNA RANA	DHANANJAYA MUND	
	WP(C)/ /	MP		20967/2026
129	D-WP(C)/44455/2026	SYED SHAHARIYAR ALI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/31270/2026	MP		20968/2026
130	D-WP(C)/51236/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK		
	WP(C)/ /	MP		20969/2026
131	D-WP(C)/12311/2023	JYOTILAXMI SETHI	AGASTI KANUNGO	
	WP(C)/12311/2023	MP		20970/2026
132	D-WP(C)/12319/2023	BABITA MAHARATHA	AGASTI KANUNGO	
	WP(C)/12319/2023	MP		20971/2026
133	D-WP(C)/12327/2023	RADHARANI SETHI	AGASTI KANUNGO	
	WP(C)/12327/2023	MP		20972/2026
134	D-WP(C)/12331/2023	LILI MAHAKUD	AGASTI KANUNGO	
	WP(C)/12331/2023	MP		20973/2026
135	D-WP(C)/12339/2023	CHARUBALA MOHAPATRA	AGASTI KANUNGO	
	WP(C)/12339/2023	MP		20974/2026
136	D-WP(C)/12344/2023	DIGAMBAR SAMANTARAY	AGASTI KANUNGO	
	WP(C)/12344/2023	MP		20975/2026
137	D-WP(C)/12345/2023	ASHUTOSH SHARMA	AGASTI KANUNGO	
	WP(C)/12345/2023	MP		20976/2026
138	D-WP(C)/12348/2023	PALUNI GOUDA	AGASTI KANUNGO	
	WP(C)/12348/2023	MP		20977/2026
139	D-WP(C)/12350/2023	PRATIMA SAMAL	AGASTI KANUNGO	
	WP(C)/12350/2023	MP		20978/2026
140	D-WP(C)/51238/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK		
	WP(C)/ /	MP		20979/2026
141	D-WP(C)/12352/2023	PANCHANAN GOUDA	AGASTI KANUNGO	
	WP(C)/12352/2023	MP		20980/2026
142	D-WP(C)/12353/2023	SABITA SAHOO	AGASTI KANUNGO	
	WP(C)/12353/2023	MP		20981/2026
143	D-WP(C)/13697/2023	SITAMANI HOTA	AGASTI KANUNGO	
	WP(C)/13697/2023	MP		20982/2026
144	D-WP(C)/16673/2023	MAMINA PATRA	AGASTI KANUNGO	
	WP(C)/16673/2023	MP		20983/2026
145	D-WP(C)/17301/2023	MAMUNI PANDA	AGASTI KANUNGO	
	WP(C)/17301/2023	MP		20984/2026
146	D-WP(C)/21762/2023	ASHOK KUMAR SAHOO	AGASTI KANUNGO	
	WP(C)/21762/2023	MP		20985/2026
147	D-WP(C)/51239/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK		
	WP(C)/ /	MP		20986/2026
148	D-WP(C)/51284/2026	RAJENDRA KUMAR MEHER	SAILABALA JENA	
	WP(C)/35320/2026	MP		20987/2026
149	D-WP(C)/51240/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK		
	WP(C)/ /	MP		20988/2026
150	D-WP(C)/51286/2026	RABINARAYAN GURU	SUDEEP KUMAR SARANGI	
	WP(C)/35335/2026	MP		20989/2026
151	D-WP(C)/29421/2023	FAKIR KARNA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/29421/2023	MP		20990/2026
152	D-WP(C)/51243/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK		

	WP(C)/ /	MP		20991/2026
153	D-WP(C)/50437/2026	MANOJ KUMAR MAJHI	AMITABH MISHRA	
	WP(C)/34898/2026	MP		20992/2026
154	D-WP(C)/51289/2026	M/S SHREE BHARAT MOTORS LIMITED, KHURDA	GURUBANDHU DASH	
	WP(C)/ /	MP		20993/2026
155	D-WP(C)/36782/2026	MAHEFUJ KHAN	SANTOSH CHANDRA ATABUDHI	
	WP(C)/33853/2026	MP		20994/2026
156	D-WP(C)/51244/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK	BISWANARAYAN BISI	
	WP(C)/ /	MP		20995/2026
157	D-WP(C)/51245/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK	BISWANARAYAN BISI	
	WP(C)/ /	MP		20996/2026
158	D-WP(C)/46037/2026	TRUPTIMAYEE NAYAK		
	WP(C)/32159/2026	MP		20997/2026
159	D-WP(C)/45604/2026	PADMINI PADHI		
	WP(C)/32122/2026	MP		20998/2026
160	D-WP(C)/47085/2026	MERRY HALBA		
	WP(C)/32924/2026	MP		20999/2026
161	D-WP(C)/47081/2026	PUNYASHREE PANDA		
	WP(C)/32891/2026	MP		21000/2026
162	D-WP(C)/51246/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK	BISWANARAYAN BISI	
	WP(C)/ /	MP		21001/2026
163	D-WP(C)/51302/2026	MRUTYUNJAY DAS	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		21002/2026
164	D-WP(C)/51302/2026	MRUTYUNJAY DAS	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		21003/2026
165	D-WP(C)/51247/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK	BISWANARAYAN BISI	
	WP(C)/ /	MP		21004/2026
166	D-WP(C)/43064/2026	KARAN SINGH SECURITY AGENCY PVT.LTD, KHORDHA	KAILASH KUMAR JENA	
	WP(C)/29958/2026	MP		21005/2026
167	D-WP(C)/51306/2026	MAA TARA TARINI SELF HELP GROUP, PURI	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		21006/2026
168	D-WP(C)/51249/2026	THE SUPERINTENDING ENGINEER, SALANDESWAR DIVISION, BHADRAK	BISWANARAYAN BISI	
	WP(C)/ /	MP		21007/2026
169	D-WP(C)/51311/2026	PRITAM JENA	SARADA DASH	
	WP(C)/ /	MP		21008/2026
170	D-WP(C)/51312/2026	DR. PRABHASH KUMAR NAIK	AVIJIT MISHRA	
	WP(C)/ /	MP		21009/2026
171	D-WP(C)/51314/2026	SOMANATH PANDA	PRATYUSHA NAIDU	
	WP(C)/ /	MP		21010/2026
172	D-WP(C)/51315/2026	ALOK KUMAR SATAPATHY	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		21011/2026
173	D-WP(C)/46926/2026	DR. ABHISHEK DASH		
	WP(C)/32757/2026	MP		21012/2026
174	D-WP(C)/23309/2025	KADAMBINI SATPATHY	ATUL TRIPATHY	
	WP(C)/15993/2025	MP		21013/2026
175	D-WP(C)/51317/2026	DHARJYADHAR MOHANTY	SAILESH DAS	
	WP(C)/ /	MP		21014/2026
176	D-WP(C)/51275/2026	CENTRAL PROVIDENT FUND COMMISSIONER	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		21015/2026
177	D-WP(C)/51324/2026	SUDARSAN BEHERA	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		21016/2026
178	D-WP(C)/51323/2026	PRATIMA CHHANDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		21017/2026
179	D-WP(C)/51276/2026	BIJAY KUMAR JENA	RAGHUNATH DAS MOHAPATRA	
	WP(C)/ /	MP		21018/2026
180	D-WP(C)/51325/2026	PARIMITA MISHRA	DIGAMBARA MISHRA	
	WP(C)/ /	MP		21019/2026
181	D-WP(C)/47582/2026	URMILA PAL	JYOTIRMAY GUPTA	
	WP(C)/33246/2026	MP		21020/2026
182	D-WP(C)/51331/2026	PURNA CHANDRA MOHAPATRA	JAYANTA KUMAR PADHI	
	WP(C)/35380/2026	MP		21021/2026
183	D-WP(C)/51330/2026	SATYABAN SETHY	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21022/2026

184	D-WP(C)/51335/2026	SUJIT KUMAR PATRA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21023/2026
185	D-WP(C)/51338/2026	JAGABANDHU JENA	JITENDRA KUMAR MISHRA (2)	
	WP(C)/ /	MP		21024/2026
186	D-WP(C)/51339/2026	MANOJA KUMAR AMANTA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21025/2026
187	D-WP(C)/51341/2026	DURYODHAN NAIK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21026/2026
188	D-WP(C)/51343/2026	MANTRI MAJHI	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21027/2026
189	D-WP(C)/51344/2026	BASANTA KUMAR JENA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21028/2026
190	D-WP(C)/51345/2026	SANJAY MINZ	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21029/2026
191	D-WP(C)/51346/2026	BHARAT KUMAR SAHOO	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21030/2026
192	D-WP(C)/51309/2026	SATYASAI SCHOOL OF ENGINEERING (DIPLOMA)	DEVI PRASAD DASH	
	WP(C)/ /	MP		21031/2026
193	D-WP(C)/51310/2026	BHIMASEN MAHANTA	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		21032/2026
194	D-WP(C)/51354/2026	BANITA MOHAPATRA	PRONOY MOHANTY	
	WP(C)/ /	MP		21033/2026
195	D-WP(C)/51356/2026	M/S ICONIC STEEL, BHUBANESWAR	PRAKASH KUMAR JENA	
	WP(C)/ /	MP		21034/2026
196	D-WP(C)/47644/2026	KUNTALA NAYAK		
	WP(C)/32738/2026	MP		21035/2026
197	D-WP(C)/38954/2026	JULLY BEHERA		
	WP(C)/27235/2026	MP		21036/2026
198	D-WP(C)/8084/2026	SANJAY CHOUDHURY	SANTOSH KUMAR DWIVEDY	
	WP(C)/6720/2026	MP		21037/2026
199	D-WP(C)/46114/2026	NILIMA SETHY		
	WP(C)/32413/2026	MP		21038/2026
200	D-WP(C)/3488/2026	DR. AVINASH TAUNK	AVIJIT MISHRA	
	WP(C)/2909/2026	MP		21039/2026
201	D-WP(C)/51389/2026	M/S.NIRANJAN DAS, RASULGARH, BHUBANESWAR	ADITYA NARAYAN RAY	
	WP(C)/ /	MP		21040/2026
202	D-WP(C)/51394/2026	DEBJANI PANDA	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		21041/2026
203	D-WP(C)/38843/2026	SUSANTA KUMAR NAYAK		
	WP(C)/26753/2026	MP		21042/2026
204	D-WP(C)/51398/2026	SANJIB KUMAR BARBHUYAN	RANJIT MOHANTY	
	WP(C)/ /	MP		21043/2026
205	D-WP(C)/39240/2026	BUGUTA JYOTI		
	WP(C)/27496/2026	MP		21044/2026
206	D-WP(C)/51313/2026	SATYASAI ENGINEERING COLLEGE	DEVI PRASAD DASH	
	WP(C)/ /	MP		21045/2026
207	D-WP(C)/16395/2025	GITA DORA	PRATYUSHA NAIDU	
	WP(C)/12145/2025	MP		21046/2026
208	D-WP(C)/51403/2026	PRIVATE BUS OWNERS ASSOCIATION, SAMBALPUR	PRAN RANJAN CHHATOI	
	WP(C)/ /	MP		21047/2026
209	D-WP(C)/19120/2025	BIBHUTI SETH	PRATYUSHA NAIDU	
	WP(C)/14325/2025	MP		21048/2026
210	D-WP(C)/39244/2026	SISIR KUMAR PADHY	SOUMIK SPANDAN TRIPATHY	
	WP(C)/27503/2026	MP		21049/2026
211	D-WP(C)/38659/2026	SATYA NARAYAN PADHI		
	WP(C)/26507/2026	MP		21050/2026
212	D-WP(C)/51406/2026	M/S.STEEL AUTHORITY OF INDIA, ROURKELA	SIDHARTH SAHU	
	WP(C)/ /	MP		21051/2026
213	D-WP(C)/51409/2026	HARAGOURI SELF HELP GROUP, MAYURBHANJ	MANYA KETAN BALABANTARAY	
	WP(C)/ /	MP		21052/2026
214	D-WP(C)/51411/2026	PRATIMA CHHANDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		21053/2026
215	D-WP(C)/51413/2026	SHIVASAKTI CLUB, TAMANDO, KHURDA	BINI MISHRA	

	WP(C)/ /	MP		21054/2026
216	D-WP(C)/41729/2026	JYOTSHNA MAYEE DAS		
	WP(C)/28815/2026	MP		21055/2026
217	D-WP(C)/36053/2026	MR.ISTYAGIN EVEGENY NIKOLAEVICH, JAGANNADHAPUR	MOHANTY PARTI	
	WP(C)/25001/2026	MP		21056/2026
218	D-WP(C)/51418/2026	SALASAR AGRO PRODUCTS, CUTTACK	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		21057/2026
219	D-WP(C)/54123/2024	SAPAN KUMAR BASAK	SWAYAMJIT ROUT	
	WP(C)/3237/2025	MP		21058/2026
220	D-WP(C)/51372/2026	MADHABI SHG, KALABUDA, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21059/2026
221	D-WP(C)/51484/2025	SABITA BEHERA	SANJIB MOHANTY	
	WP(C)/35818/2025	MP		21060/2026
222	D-WP(C)/51373/2026	MAA GAJALAXMI- III SHG, NADIABARAI, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21061/2026
223	D-WP(C)/51428/2026	PRASANTA KUMAR NAYAK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21062/2026
224	D-WP(C)/51431/2026	MUKTIKANTA MOHAPATRA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21063/2026
225	D-WP(C)/51484/2025	SABITA BEHERA	SANJIB MOHANTY	
	WP(C)/35818/2025	MP		21064/2026
226	D-WP(C)/51375/2026	MUKTESWAR SHG, SATHILO, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21065/2026
227	D-WP(C)/51377/2026	JAY HANUMAN SHG , PATASURA, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21066/2026
228	D-WP(C)/51433/2026	NIRAPADA KARMAKAR	SAPAN KUMAR LENKA	
	WP(C)/ /	MP		21067/2026
229	D-WP(C)/51432/2026	DURJAY KUMAR PARIDA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21068/2026
230	D-WP(C)/36089/2020	JAKUB BARIK	DILLIP KUMAR MOHAPATRA	
	WP(C)/36089/2020	MP		21069/2026
231	D-WP(C)/51435/2026	BANSHILAL SATNAMI	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		21070/2026
232	D-WP(C)/51379/2026	MAA SARASWATI SHG , GARADPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21071/2026
233	D-WP(C)/51437/2026	SANDEEP KUMAR BEURA	SUJATA JENA	
	WP(C)/ /	MP		21072/2026
234	D-WP(C)/51438/2026	GENIX CONSTRUCTION, CUTTACK	SUJATA JENA (SR. ADV.)	
	WP(C)/ /	MP		21073/2026
235	D-WP(C)/51438/2026	GENIX CONSTRUCTION, CUTTACK	SUJATA JENA (SR. ADV.)	
	WP(C)/ /	MP		21074/2026
236	D-WP(C)/51444/2026	BRAMHAJEET BISWAL	SUJATA JENA	
	WP(C)/ /	MP		21075/2026
237	D-WP(C)/51444/2026	BRAMHAJEET BISWAL	SUJATA JENA	
	WP(C)/ /	MP		21076/2026
238	D-WP(C)/51446/2026	TANAY KUMAR NANDI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21077/2026
239	D-WP(C)/51448/2026	DIPAK KUMAR PANIGRAHI	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		21078/2026
240	D-WP(C)/52498/2025	ARJUNA JENA	DR. BINODA KUMAR MISHRA	
	WP(C)/36355/2025	MP		21079/2026
241	D-WP(C)/51380/2026	KHETRAPAL SHG, HURASAHI, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21080/2026
242	D-WP(C)/42102/2026	CHANDRA SEKHAR SAMANTARAY		
	WP(C)/29315/2026	MP		21081/2026
243	D-WP(C)/42097/2026	ARUN KUMAR SAHU		
	WP(C)/29312/2026	MP		21082/2026
244	D-WP(C)/42096/2026	SANATAN BHOL		
	WP(C)/29414/2026	MP		21083/2026
245	D-WP(C)/18467/2026	SYED AMJAD ALI		
	WP(C)/12946/2026	MP		21084/2026
246	D-WP(C)/18458/2026	PRADEEP KUMAR PATRO		
	WP(C)/13051/2026	MP		21085/2026

247	D-WP(C)/18461/2026	KEDARNATH CHOUDHURY		
	WP(C)/13045/2026	MP		21086/2026
248	D-WP(C)/18471/2026	BIJAYA KUMAR PADHY		
	WP(C)/13341/2026	MP		21087/2026
249	D-WP(C)/51382/2026	MAA GAJALAXMI SHG, TIKANPUR, KENDRAPARA	RAJARAKUMAR MAHANTA	
	WP(C)/ /	MP		21088/2026
250	D-WP(C)/18464/2026	HARI KRUSHNA SAHOO		
	WP(C)/12931/2026	MP		21089/2026
251	D-WP(C)/51452/2026	FAKIRA CHARAN GIRI	NIRANJAN LENKA	
	WP(C)/ /	MP		21090/2026
252	D-WP(C)/51453/2026	ANGURUBALA SENAPATI	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		21091/2026
253	D-WP(C)/51454/2026	GOURA CHANDRA SAHOO	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		21092/2026
254	D-WP(C)/51455/2026	RATIKANTA SAMANTARAY	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		21093/2026
255	D-WP(C)/15936/2026	MANAGING COMMITTEE OF HIRLIPALI HIGH SCHOOL		
	WP(C)/12697/2026	MP		21094/2026
256	D-WP(C)/14496/2023	SASHI BHUSAN DAS	SANGRAM KUMAR SINGH	
	WP(C)/14496/2023	MP		21095/2026
257	D-WP(C)/51463/2026	RANJAN KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		21096/2026
258	D-WP(C)/51473/2026	SANDHYARANI KANDI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		21097/2026
259	D-WP(C)/51488/2026	MADHURI NAYAK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		21098/2026
260	D-WP(C)/51437/2026	SANDEEP KUMAR BEURA	SUJATA JENA	
	WP(C)/ /	MP		21099/2026
261	D-WP(C)/51447/2026	SAROJ KUMAR PATRA	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		21100/2026